

Sixteenth Lok Sabha

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Title: Introduction of the Protection of Rights of Wrongful Convicts Bill, 2018.

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move for leave to introduce a Bill to establish a procedure for safeguarding the rights of wrongful convicts and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON : The question is:

“That leave be granted to introduce a Bill to establish a procedure for safeguarding the rights of wrongful convicts and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. KIRIT P. SOLANKI : I introduce ** the Bill.

15 52 hrs